

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:5426
ANSWERED ON:29.04.2013
COMMITTEE ON YAMUNA RIVER
Pradhan Shri Amarnath; Tagore Shri Manicka

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government is planning to set up a Review Committee to suggests plans for cleaning and restoration of Yamuna river;
- (b) if so, the details thereof;
- (c) whether the said Committee has submitted the plans/suggestions/reports to the Government till date; and
- (d) if so, the details thereof along with the estimated amount likely to be spent on the implementation of the plan?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) Hon'ble Supreme Court vide its order dated 11-12-2012 in the matter of WP(C) No 725/ 1994 (And quite flows Maily Yamuna Vs CPCB) has constituted a committee to look into the various aspects and possible steps that could be taken for the purposes of preventing, controlling and removing the pollution from the river Yamuna. The above mentioned committee in its meeting held on 12-01-2013 had decided to constitute a Technical Sub Group for collection and dissemination of data to the IITs, and to prepare a road map for complying with the orders of the Hon'ble Supreme Court.

(c) No, Sir.

(d) Question does not arise in view of reply to para (c) above.